

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH, (COURT-II)**

(IB)-420(ND)/2017

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER(T)**

**MR. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2019**

**NAME OF THE COMPANY: M/s. Regal Metal & Ferro Alloys Vs. M/s.  
Sandeep Axles Pvt. Ltd.**

**SECTION: 9 of IBC, 2016**

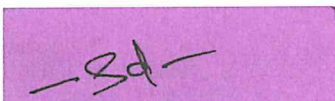
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>Present for the Petitioner</b>	<b>: Mr. Shivam Mishra, Advocate</b>		
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	<b>Present for the Respondent</b>	<b>: Mr. Neelam Phukan, Advocate</b>		
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**ORDER**

The Counsel for the Liquidator is present. Counsel for the Canara Bank is present. No representation on behalf of the rest of the Respondents. The Counsel for the Liquidator is directed to file the affidavit of service. Last and final opportunity is given to the Respondent No. 1 viz. Canara Bank for filing reply failing which right of filing reply shall stand forfeited. Put it on 9<sup>th</sup> January, 2020.

  
**(L.N. GUPTA)**  
**Member (T)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**Member (J)**